

NOTICE FOR AWARD OF TENDER

Notice No. XXXIV-03/2016-17- 542 Date: 15.01.2018

It is notified to all concerned that the Tender Contract for CAMC of Server and Computer Peripherals installed at the District & Subordinate Court Complexes across the State under eCourts Project Phase-II, pertaining to Tender Notice No. XXXIV-03/2016-17-7764, Dated: 05.08.2017, published in the eProcurement portal of the Government of Odisha is hereby awarded to **M/s IN2IT Technologies Pvt. Ltd., BBSR.**

The authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Work Order duly signed by the **Registrar (Judicial)**, the Tender Inviting Authority, to commence inspection of the Server, Computer peripherals and other Hardware Items covered under CAMC and to sign the Contract Agreement on the date and time that would be communicated to the Firm's official email id.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage of the Contract in the interest of Justice and sound Administration.

By Order



Registrar (Judicial)
High court of Orissa